

GOVERNMENT OF INDIA

MINISTRY OF POWER

RAJYA SABHA

QUESTION NO 26.07.2010

ANSWERED ON

SPECIAL ASSISTANCE FOR TOTAL ELECTRIFICATION .

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Shri K.N. Balagopal

Will the Minister of RURAL DEVELOPMENT INFORMATION AND BROADCASTING POWER be pleased to state :-

(a) the details of totally electrified districts in the country;

(b) whether any assistance was extended by the Central Government to the districts/States for the total electrification; and

(c) if not, whether Government would give special assistance to the States for the purpose?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI BHARATSINH SOLANKI)

(a) :As per Census 2001, there were 593 districts in India. Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) works have been sanctioned in 546 districts of the country. However, cumulatively, as on 30.06.2010, the electrification works in 81317 un/de-electrified villages have been completed and 1,17,26,240 BPL connections have been released in the country under RGGVY.

(b)& (c) :Under RGGVY, the Government of India has accorded approval of capital subsidy of Rs.28000 crore for execution of RGGVY during phase-I of 11th Plan in addition to Rs.5000 crore approved for execution of RGGVY during 10th Plan period. There is no upfront allocation of funds for any State under RGGVY. Funds are released against sanctioned projects in installments based on the reported utilization of amount in the previous installment(s) and other conditionalities. However cumulatively, an amount of Rs.21341.41 crores has been released for the sanctioned projects under RGGVY in the country as on 30.06.2010.